## PERIODICALS PUBLISHED BY THE MINISTRY OF TOURISM AND CIVIL AVIATION

- 963. SHRI ABID ALI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay on the Table of the House a statement giving the following information with regard to the periodicals published by his Ministry and its attached and subordinate offices:
- (a) (i) name of the periodical indicating whether it is published weekly or monthly;
  - (ii) number of copies printed of each;
  - (iii) number of copies normally sold;
  - (iv) number of copies given gratis;
- (b) the expenditure, direct or indirect, incurred thereon and the income derived therefrom during the last one year?

THE MINISTER FOR TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) A statement giving particulars of periodicals published by the India Meteorological Department is attached. [See Appendix LXII, Annexure No. 69.] The Ministry (Main) and its other attached/subordinate offices do not publish any periodicals. A periodical "Traveller in India" is produced by the India Tourist Development Corporation and has, therefore, not been included in the statement.

## U.G.C. GRANTS TO ALLAHABAD UNIVERSITY

- 964. SHRI A. C. GILBERT: Will the Minister of EDUCATION be pleas ed to state:
- (a) total amount sanctioned by the University Grants Commission to the Allahabad University from the beginning of the Second Plan period to-date yearwise:
- (b) whether the amount paid for the specific projects during the above period has been fully and correctly utilised for the purpose for which the grants were given;
- (c) if not, what is the total amount of grants for the above Plan periods which have lapsed and the reasons therefor;

- (d) whether it has been found that the amounts sanctioned for the specific works were not utilised on them and were diverted to some other projects; and
- (e) if so, whether sanction for this diversion of funds was sought before its use or it was used and the sanction was taken later?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (e) The information is being collected and will be laid on the Table of the Sabha in due course.

## U.G.C. GRANTS FOR ALLAHABAD UNIVER-SITY BUILDINGS

- 965. SHRI A. C. GILBERT: Will the Minister of EDUCATION be pleas ed to state :
- (a) whether Government are aware that the grants sanctioned by the University Grants Commission to the Allahabad University for buildings have not been utilised in time resulting in the enhanced cost of construction due to nonconstruction of buildings by the contractors concerned within the tender time:
- (b) if so, the total extra amount thus paid on that account by the U.G.C. to the contractors during the last ten years separately; and
- (c) what steps Government propose to take to avoid this wastage of money?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (c) The information is being collected and will be laid on the Table of the Sabha in due course.

## U.G.C. GRANTS TO ALLAHABAD UNIVERSITY FOR RESIDENTIAL QUARTERS

- 966. SHRI A. C. GILBERT: Will the Minister of EDUCATION be pleased to state:
- (a) the total amount sanctioned by the University Grants Commission to the Allahabad University during the last ten years year-wise for the construction of residential quarters for teachers and other Class III and IV employees separately;
- (b) whether Government are aware that the money sanctioned for the purpose was not adequate; if so, whether Government propose to provide more funds for the purpose; and

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(c) the year in which the University Grants Commission granted the amount for the Bachelors Hostel for the University Staff and whether it has been utilised for the purpose; if not, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) A sum of Rs. 25,000 was sanctioned to the Allahabad University each in 1963-64 and 1964-65, and Rs. 6,000 in 1965-66 for construction of residential quarters for teachers. No amount was sanctioned in the remaining seven years.

The Commission did not give assistance to universities (other than Central universities) for construction of quarters for Class HI and Class IV staff up to the end of the Third Plan period.

In the Fourth Plan, however, it has been decided to provide assistance tor this purpose on a sharing basis.

- (b) Yes, Sir. Larger sums for this purpose can be provided if they are available.
- (c) Though the University Grants Commission accepted the proposal of the University for construction of one Block of Teachers' Hostel in July, 1964, the University was not able to implement the project till the end of the Third Plan, nor has the University so far indicated whether it is prepared to take up the project within the Fourth Plan allocation.

CIRCULAR REGARDING APPOINTMENT OF PERSONS IN PUBLIC UNDERTAKINGS

- 967. SHRI BANKA BEHARY DAS: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether his Ministry has issued any circular to public undertakings regarding appointment of persons of the region or State in which it is situated, either in general or to specific industries; and
- (b) if so, whether a copy of the same will be laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) No, Sir. The policy followed by the public undertakings in regard to recruitment has been laid down in the circular issued by the then Ministry of Commerce and Industry on the 10th May,

1960. This circular has been referred to in certain orders issued by this Ministry regarding the grant of concessions in the matter of employment of persons whose land is acquired for public sector/defence projects.

to Questions

(b) Copies of Ministry of Home Affairs *OM*. No. 14/1/63-MP, dated 19th August, 1965, Ministry of Home Affairs O.M. No. 14/1/63-MP, dated 21st June, 1966 and Ministry of Commerce and Industry's note circulated with their letter No. Prog-9(36)/60, dated the 5th September, 1960, are placed on the Table of the House. *[See Appendix LXII, Annexure No. 70.]* 

FINANCIAL ASSISTANCE TO BIHAR UNDER NATIONAL SCHOLARSHIPS SCHEME

- 968. SHRI R. P. KHAITAN: Will the Minister of EDUCATION be pleas ed to state:
- (a) the amount of financial assistance given to the Government of Bihar for the grant of merit-cum-means scholarships during 1966-67 under the National Scholarships-Scheme; and
- (b) the amount out of this spent by the State Government during the same period.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) Rs. 10,50,000.

(b) Rs. 8,63,000.

SPECIAL RECRUITMENT TO SCIENTISTS' POOL

- 969. SHRI R. P. KHAITAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to make special recruitment to the Scientists' Pool in order to have in Government, persons specialised in different spheres of technology, business and economics; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) No, Sir. Recruitment to the Scientists' Pool is a continuous process and applications are considered throughout the year.

(b) Does not arise.